

Name of the corporate debtor: Byju's K3 Education Private Limited
Date of commencement of CIRP: 15th October, 2025
List of creditors as 31st October, 2025
List of operational creditors (Employees)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of Voting share in CoC					
1	Not Available	Veerendra Kumar	31.10.2025	10,40,273/-	10,40,273/-	Unsecured debt i.e. Employees	No	5.56%	NIL	NIL	NIL	NIL	**Mentioned Below

** Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon emerging out new fact, updation of records, substantive evidence and documents. The creditors are advised to submit IRP/ RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.

(Amount)

Pankaj Kumar Singhal
Resolution Professional for Byju's K3 Education Private Limited.
(Under CIRP vide NCLT Order dated 15.10.2025)
IBBI Reg. No.: IBBI/PA-002/IP-N00532/2017-2018/11561
AFA Valid Until: 31.12.2025
Address: WP-509, 3rd Floor, Wazirpur Village, Ashok Vihar I,
Near Airtel Store, Delhi-110052
FOR CORRESPONDENCE:-
Mail ID:- IP.BYJUSK3@GMAIL.COM
DD: WP-509, 2ND FLOOR, WAZIRPUR VILLAGE,
ASHOK VIHAR I, NEAR AIRTEL STORE, NEW DELHI -110052
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